## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/147/2016

NAME OF THE PETITIONER(S)

: M/s Avigo Trustee Company Pvt. Ltd. & another

NAME OF THE RESPONDENT(S)

: M/s G.E.T. Power Private Limited & 8 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Loty Timer,

1 ADITYA TIWARI

2 K.GOWTHAM KUMAR

COUNSEL PORRI-3

**ORDER** 

Shri Aditya Tiwari, counsel for petitioners present. Shri K Gowtham Kumar, counsel for R1 to R3 present and sought time for filing counter. Counsel for petitioner has filed a questionnaire requesting the other side to reply. Counsel for respondents is directed to file counter and also reply to the questionnaire on the next date of hearing. Put up on 19.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)